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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 37/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

Name of the Company:

Dhaval Bahti & Anr.

V/s.

Registrar of Companies, Gujarat.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

REPRESENTING

SIGNATURE

mm

1. NAVEEN KUMAR MANDOVARA PRACTISING CHARTERED ACCOUNTANT

APPLICANTS

2.

M. No. FCA 117422

## <u>ORDER</u>

Learned FCA Mr. Naveen Mandovara présent for Appellant. None present for ROC.

Proof of service of notice of date of hearing on ROC filed.

Bank statements of accounts of company filed.

Appellant is directed to file latest income tax return.

Notice on ROC served on 30.10.2017.

Hence, list the matter on 21.11.2017 for objections of ROC, if any and for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of November, 2017.